NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S)

: R. PREETHA

NAME OF THE RESPONDENT(S)

: M/S STYLUS POLYSTORES PRIVATE LIMITED &

3 OTHERS

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

ANANT MERATHIA

Coursel for Pehiniener

2 ABRAHAM MARKOS

ORDER

Counsel for both the parties present. Counsel for petitioner submitted arguments in part and prayed time to complete his arguments. Counsel for respondent also prayed time for submitting final arguments. At request, time enlarged. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)